NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1048-1049 of 2019

IN THE MATTER OF:

MSC Mediterranean Shipping Company S.A. ...Appellant

Versus

C.A. Kannan Tiruvengadam, R.P. of

BRG Iron & Steel Company Pvt. Ltd. ...Respondent

Present:

For Appellant: Mr. Sidhartha Sarkar, Mr. Arjun Asthana and Mr. Sreenita Ghosh, Advocates

For Respondent: Mr. Rishav Banerjee, Mr. Saikat Sarkar and Mr. Pratik Mukhopadhya, Advocates for R-1

O R D E R

22.01.2020 Post the appeal 'For Hearing' on **31st January, 2020.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

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